

bers. In order to achieve this production, the dry cell industry has been included in the list of priority industries and foreign exchange allocations are made to enable the units to work to their maximum capacity. Besides this, dry batteries other than "dry cells for flash lights" have been removed from the banned list and are included in the merit list for further licensing.

INCREASE IN PRICE OF SOFT COKE

129. SHRI ARJUN ARORA: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the Government sanctioned any increase in the price of soft coke in the month of April this year; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) and (b) Government sanctioned on the 1st April, 1967, price increases of 71 paise per tonne of coal and 95 paise per tonne of soft coke to enable the industry to pay increased dearness allowance to the workers consequent on an increase in the All-India Average Consumer Price Index Number, in terms of the Award of the Labour Appellate Tribunal.

चमड़े के सामान की विकास परिषद्

130. श्री निरंजन वर्मा : क्या औद्योगिक विकास तथा सहाय कार्य मंत्री यह बताने की कृपा करेंगे कि क्या चमड़े के सामान की विकास परिषद् ने चमड़े तथा चमड़े के सामान के उत्पादन को बढ़ाने की कोई सिफारिश की है और यदि हां, तो वे सिफारिशें क्या हैं और क्या इन सिफारिशों के फलस्वरूप गोवंश की हत्या और बढ़ जाने की संभावना है ?

†[COUNCIL FOR DEVELOPMENT OF LEATHER GOODS]

130. SHRI NIRANJAN VARMA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state whether the Council for the development of leather goods have made any recommendations for increasing the production of leather and leather goods and, if so, what are those recommendations and whether as a result of these recommendations the slaughter of cows and their progeny is likely to increase further?]

औद्योगिक विकास तथा सहाय कार्य मंत्री (श्री फखरुद्दीन अली अहमद): चमड़ा और चमड़े का सामान बनाने वाले उद्योगों की विकास परिषद् ने चमड़ा और चमड़े के सामान का उत्पादन बढ़ाने के लिये ऐसी कोई भी विशिष्ट सिफारिश नहीं की है जिसके फलस्वरूप गायों और उनके वंश की हत्या में वृद्धि हो सके।

†[THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): The Development Council for Leather and Leather Goods Industries has not made any specific recommendation for increasing the production of leather and leather goods which would result in increase in the slaughter of cows and their progeny.]

ASSAM MAIL DERAILMENT

131. SHRI RAM CHANDER: SARDAR RAM SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Assam Mail derailed for the second time in the year on April 18, 1967, on the Lunding-Gauhati section of the North Frontier Railway;

(b) the number of persons killed and/or injured; and

†[] English translation

(c) whether the cause of the derailment was attributed to sabotage?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) During 1967 the Assam Mail derailed for the first time on 18th April, 1967.

(b) In this accident no one was killed, but 14 persons sustained injuries.

(c) The cause of the accident is under investigation.

FOOT OVERBRIDGE AT TELLICHERRY

132. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a proposal under Government's consideration to construct a foot over-bridge connecting Tellicherry platform with the roads on both sides of the station; and

(b) if so, the decision taken in the matter?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No.

(b) Does not arise.

डीज़ल सेक्शन स्टोर में आग

133. श्री राम कुमार भुवालका : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) न्यू कटनी जंक्शन के डीज़ल सेक्शन स्टोर में अप्रैल, 1967 में जो आग लग गई थी उस का क्या कारण था;

(ख) उस आग के लगने में कितने रुपये का नुकसान हुआ; और

(ग) इस आग के लिए कौन-कौन व्यक्ति जिम्मेदार हैं ?

†[FIRE IN DIESEL SECTION STORES

133. SHRI R. K. BHUWALKA: Will the Minister of RAILWAYS be pleased to state:

(a) the cause of the fire which

broke out in the Diesel Section Stores at New Katni Junction in April, 1967;

(b) the amount of loss in terms of money as a result of the fire; and

(c) the names of persons who were responsible for the fire?

रेल मंत्री (श्री सी० एम० पुनाचा) :

(क) चूंकि इस सम्बन्ध में प्रशासनिक अफसरों की जो जांच समिति नियुक्त की गयी थी वह किसी निश्चित निष्कर्ष पर नहीं पहुंच सकी इसलिए आगे जांच के लिए यह मामला पुलिस प्राधिकारियों को दे दिया गया है।

(ख) लगभग 12 लाख रुपये।

(ग) इसका पता जांच पूरी होने के बाद लगेगा।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Since the Administrative Officers Committee of Enquiry appointed in this connection could not arrive at a definite conclusion, the matter has been referred to police authorities for further enquiry.

(b) Rs. 12 lakhs approximately.

(c) This will be known after the completion of enquiry.]

राष्ट्रीय लघु उद्योग निगम द्वारा आंदोलन

134. श्री राम कुमार भुवालका : क्या औद्योगिक विकास तथा समवाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय लघु उद्योग निगम ने किराये द्वारा खरीद की योजना के सम्बन्ध में अब तक किन-किन स्थानों पर सघन आन्दोलन किया है ;

(ख) राष्ट्रीय लघु उद्योग निगम को किराये द्वारा खरीद की अपनी योजना के अन्तर्गत इन स्थानों पर अलग अलग कितने रुपये का बिजनेस मिला; और